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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

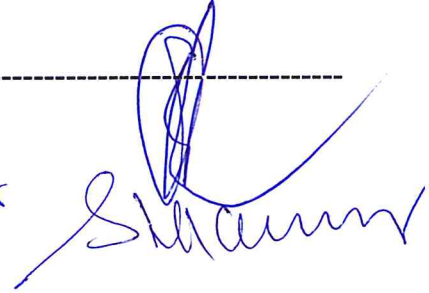
**APPLICATION NUMBER :  
PETITION NUMBER : CP/26/CB/2017  
NAME OF THE PETITIONER(S) : D. SUYARAJ  
NAME OF THE RESPONDENT(S) : S.M. DETERGENTS PVT LTD & 2 OTHERS  
UNDER SECTION : 241/242**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

①. Dr. K. S. Rarichandran, ACS  
S. Manjula Devi, ADV  
For KSR & CO

For Petitioner



**ORDER**

Ms. S. Manjula Devi, Counsel for Petitioner present. Counsel for Respondent called, absent. Counter has not been filed by the Respondent. At request, time extended. **Put up on 13.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)